

**गृह-कार्य मंत्री (श्री नन्दा) :** (क) दस व्यक्तियों ने, जिनमें एक संसद् सदस्य तथा बिहार विधान सभा के 9 सदस्य शामिल हैं एक ज्ञापन राष्ट्रपति को दिया था। इस ज्ञापन में बिहार के मुख्य मंत्री के विरुद्ध कुछ आरोप लगाये गये हैं। परिशिष्ट भाग को मिलाकर इस ज्ञापन में 101 पृष्ठ हैं, न कि 400।

(ख) इस ज्ञापन तथा मुख्य मंत्री से प्राप्त सामग्री की जांच कर ली गई है और प्रधान मंत्री प्राप्त निष्कर्षों का उल्लेख इस सदन को एक विवरण में दे चुके हैं।

**Andaman and Nicobar Islands**

- \*136. {  
 Shri Mohammad Elias:  
 Shri Prakash Vir Shastri:  
 Shri Ram Harkh Yadav:  
 Shri Bibhuti Mishra:  
 Shri K. N. Tiwary:  
 Shri M. L. Dwivedi:  
 Shri R. S. Tiwary:  
 Shri S. C. Samanta:  
 Shri Yashpal Singh:  
 Shri S. M. Banerjee:  
 Shri Bhagwat Jha Azad:  
 Shri Hukam Chand  
     Kachhavaiya:  
 Shri Onkar Lal Berwa:  
 Shrimati Ramdulari Sinha:

Will the Minister of Home Affairs be pleased to state:

(a) whether the question of democratising the administration in Andaman and Nicobar Islands has been considered by Government; and

(b) if so, the decision taken in this respect?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). Under article 239 of the Constitution, the Union Territory is administered by the President of India through an Administrator designated as Chief Commissioner. No proposal for effecting any change in the existing setup is under consideration.

**All India Educational Service**

- \*137. {  
 Shri P. C. Borooah:  
 Shri Eswara Reddy:  
 Shri P. R. Chakraverti:  
 Shri K. C. Pant:  
 Shri Sidheshwar Prasad:  
 Dr. L. M. Singhvi:  
 Shri Bade:  
 Shri Onkar Lal Berwa:  
 Shri P. H. Bheel:  
 Shri Bibhuti Mishra:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Meena:  
 Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) the steps so far taken in connection with the proposal to constitute an All India Educational Service;

(b) the broad outline of the Scheme; and

(c) when the service is likely to be constituted?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). The matter is still under consideration and the broad outlines of the Scheme have not yet been finalised.